

lakhs as Loans and Grant respectively was allocated to the Government of Uttar Pradesh during 1967-68 for minor irrigation schemes.

(b) and (c) The progress of the main schemes up to the end of February, 1968 is indicated in the Table below:—

Particulars of Scheme	Target	Achievements up to 29-2-1968
(In numbers)		
Construction of masonry wells . . . . .	75,000	61,725
Boring in wells . . . . .	80,000	52,686
Rahats . . . . .	35,000	31,457
Pumping sets . . . . .	22,500	19,346
Private tubewells . . . . .	18,000	23,681
State tubewells . . . . .	433	412
		(anticipated up to March, 1968)

As against a target of 15,000 for energisation of pump-sets during 1967-68, the total number of pump-sets and tubewells energised up to 15th March, 1968 was 20,861, including the backlog of the previous year. Judging from the performance up to February 1968, it is hoped that shortfalls in achievement would not be large and such of the works not be large and such of the works as remained incomplete at the end of 1967-68 would be completed in 1968-69.

#### FOODGRAIN PROCUREMENT IN MADHYA PRADESH

427. SHRI Y. ADINARAYANA REDDY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Food Corporation of India in Madhya Pradesh realises levy on foodgrains;

(b) whether the Food Corporation of India has accepted coarse grain paddy in place of super fine paddy;

(c) if so, what is the amount involved by way of difference; land,

(d) what action Government have taken in the matter against the officials who are responsible for this?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOP-

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MENT AND COOPERATION (SHRI ANNASAHEB SHINDE)- (a) Yes, Sir.

(b) It is not a fact that the Food Corporation of India has accepted coarse grain paddy in place of super fine paddy. However, there were certain allegations that the Corporation officials in collusion with certain merchants are purchasing coarse rice and making payment at the price of fine III rice in Chhatisgarh area of Madhya Pradesh. This is being inquired into.

(c) and (d) Do not arise.

#### ISSUE OF SPECIAL STAMPS

428. SHRI JAGAT NARAIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of special stamps issued on various occasions during 1967; and

(b) the earnings to Government therefrom?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):

(a) 17.

(b) The sale figures are being collected and will be placed on the Table of the Sabha later.